

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CA(CAA)-65(ND)/17

IN THE MATTER OF:

M/s. Jak Builders (P) Ltd.
and M/s. Jak Group (P) Limited

...PETITIONER

SECTION :
Under Section 230-232

Order delivered on 30.8.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Sanjeev Kumar, Advocate
Mr. Prabhakar Kumar, Advocate


For the Respondents : -

ORDER

Learned Counsel for the petitioner is present and seeks some more time to comply with the terms of earlier order dated 08.8.2017 of this Tribunal.

Taking into consideration the same, 3 weeks time is granted to comply with the said order.

Post the matter on 25.9.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
30.8.2017